

Annual Report of Plantation Corporation of Kerala Limited, Kottayam for 1963-64.

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): I beg to lay on the Table a copy of Annual Report of the Plantation Corporation of Kerala Limited, Kottayam, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (3) of section 619A of the Companies Act, 1956 read with clause (c) (iv) of the Proclamation dated the 10th September, 1964, issued by the President in relation to the State of Kerala. [Placed in Library, see No. LT-3870] 65].

*DEMANDS FOR SUPPLEMENTARY GRANTS (KERALA), 1964-65

The Minister of Finance (Shri T. T. Krishnamachari): I beg to present a Statement showing Supplementary Demands for Grants in respect of State of Kerala, for 1964-65.

12.39 hrs.

BUSINESS OF THE HOUSE

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 2nd of March, 1965, will consist of:—

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) General Discussion on the Railway Budget for 1965-66.

(3) Discussion and voting on the Demands for Grants (Railways) for 1965-66.

Shri Daji (Indore): I have got one suggestion to make. I think most of the Members are very much inconvenienced when a particular business is put for the week which does not even half-way or less than three-quarters reach the point of its being taken up. We have to make various other engagements too. May I request, through you, Sir, the hon. Minister to see that when the business of the week is announced, some rough idea of the time is available. We have to prepare ourselves for the Income-tax (Amendment) Bill; we have to prepare ourselves for the Supplementary Demands for Grants and then we have to prepare ourselves for the Railway Budget and so on. But we have not yet come to the end of the President's Address. Now, the Income-tax (Amendment) Bill will not only not come in the next week but a week after that. Our entire programme gets disturbed. There should be some rough and ready idea of time given in this programme which must commensurate with the reality.

Shri Satya Narayan Sinha: We shall keep it in mind. Sometimes, as we have found, the House is unpredictable—sometimes business collapses earlier—and, therefore, we find ourselves in a quandary if there is no business. Therefore, we put something in the order paper as a cushion. But we will look into that.

श्री मधु लिमये : अभी मंत्री महोदय ने इस सदन के बारे में जो शब्द इस्तेमाल किया है उसका क्या मतलब है. इसको हम समझ नहीं पाये हैं। इस तरह की बात करना संसद् कार्य मंत्री के लिए शोभा की बात नहीं है।

*Presented with the recommendation of the President.